

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

48. Company Petition/190/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:-**

**Mr. Rajjeet Chandra**

**V/s**

**Kara Hospitality Venture Private  
Limited**

**Section: 241(1), 242(4) of Companies Act, 2013**

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**ORDER**

Adv. Akshay Petkar a/w Aniket Malu appeared for the Petitioner through VC.  
Adv. Srividya Venkat i/b VR Juris appeared for the Respondent through VC. List this  
matter on **30.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**